

Statement 6: Financing of Gross Fiscal Deficit- As per cent to Total – 2014-15 (Accounts)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	49.9	-1.8	1.0	-0.4	4.1	-0.9	16.8	-1.6	-4.3	16.9	20.1	100.0
2. Bihar	59.6	0.8	28.2	5.5	-1.6	-2.2	19.9	-15.6	-0.1	-1.9	7.4	100.0
3. Chhattisgarh	47.2	-1.8	5.1	8.6	4.8	4.2	5.7	-3.4	4.9	-0.6	25.5	100.0
4. Goa	70.2	18.5	-1.6	9.0	11.8	6.2	11.6	-19.0	-11.9	-22.3	27.6	100.0
5. Gujarat	72.3	-1.8	2.6	-0.1	2.7	9.3	17.0	4.6	0.3	3.1	-10.0	100.0
6. Haryana	98.3	-0.2	5.6	-16.2	8.3	0.3	3.7	-0.5	-0.1	-3.1	3.8	100.0
7. Jharkhand	68.4	-0.1	5.1	5.9	-3.1	4.2	16.7	-0.2	-3.6	-3.7	10.5	100.0
8. Karnataka	82.2	3.0	2.2	-0.2	11.0	1.6	18.9	16.8	-0.2	-	-35.3	100.0
9. Kerala	63.2	2.2	2.8	0.6	20.2	0.4	7.3	0.3	0.1	-0.5	3.3	100.0
10. Madhya Pradesh	72.0	4.7	10.4	6.0	8.5	1.2	5.4	4.0	-0.5	-3.7	-8.1	100.0
11. Maharashtra	70.0	-1.1	-2.5	-1.3	4.0	-0.9	13.9	16.4	-	-0.5	2.1	100.0
12. Odisha	30.0	-2.2	19.9	18.9	19.6	4.7	16.7	0.8	-	0.7	-9.0	100.0
13. Punjab	70.9	2.6	8.5	-0.4	16.0	6.0	-3.7	-0.4	-	-1.0	1.4	100.0
14. Rajasthan	52.6	1.5	0.5	5.4	15.7	0.7	7.4	-0.2	-	9.3	7.1	100.0
15. Tamil Nadu	85.2	2.8	0.7	2.0	4.9	0.5	-3.2	-0.2	0.6	-0.1	6.8	100.0
16. Telangana	80.9	0.9	3.5	1.0	2.8	1.0	22.9	-5.0	-10.6	-2.9	5.3	100.0
17. Uttar Pradesh	41.6	-2.7	19.5	2.0	5.2	-8.3	3.2	1.6	4.9	14.0	18.9	100.0
18. West Bengal	67.7	2.5	16.4	-	3.7	-0.4	4.3	-4.0	0.6	-0.5	9.8	100.0
II. Special Category												
1. Arunachal Pradesh	-34.4	5.1	-10.0	-2.8	-38.6	-	-92.6	325.2	-16.0	1.0	-37.0	100.0
2. Assam	39.7	-6.5	19.9	1.4	16.4	5.9	-4.3	-1.6	0.6	-	28.6	100.0
3. Himachal Pradesh	38.8	1.4	21.5	2.4	28.2	-	12.0	0.7	0.3	-3.7	-1.7	100.0
4. Jammu and Kashmir	19.9	-1.8	7.3	1.4	39.8	-12.1	6.7	-4.2	45.3	-0.4	-2.0	100.0
5. Manipur	56.5	-7.4	-4.3	-1.9	14.4	1.4	-11.8	-5.4	-3.6	-6.9	69.0	100.0
6. Meghalaya	45.3	-1.5	8.6	2.5	13.6	-1.4	-16.5	8.5	-0.9	-1.2	43.1	100.0
7. Mizoram	16.9	-1.4	2.2	0.3	29.9	-0.1	41.7	0.3	9.0	0.6	0.6	100.0
8. Nagaland	337.0	-12.2	8.3	-19.2	41.3	-	-482.1	87.4	206.9	2.4	-69.9	100.0
9. Sikkim	111.7	-2.2	8.8	2.3	8.9	25.9	-2.8	21.7	3.3	-2.3	-75.3	100.0
10. Tripura	3.1	-2.5	11.9	10.8	28.8	2.7	3.6	-5.8	7.8	-0.6	40.3	100.0
11. Uttarakhand	35.9	0.6	19.6	8.0	7.2	3.7	6.9	0.2	7.7	-1.2	11.4	100.0
All States	63.1	0.3	7.3	1.2	8.3	0.2	9.0	1.3	1.0	3.0	5.4	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-806.3	615.4	-	-	-	-	-	-	-	290.8	100.0
2. Puducherry	71.9	-7.0	-	2.2	7.8	-9.5	-5.2	-3.9	7.6	12.4	23.7	100.0

‘-’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Arunachal Pradesh the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.